

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

....
**OA No. 3924/2017
MA 1878/2018**

Reserved on : 27.04.2018
Pronounced on 09.05.2018

Hon'ble Smt Jasmine Ahmed, Member (J)
Hon'ble Smt. P.Gopinath, Member (A)

Shri Umesh Soni,
Aged about 32 years,
S/o C.K.Soni,
R/o 2192/63, IIIrd Floor,
Gurudwara Road,
Karol Bagh, New Delhi-110005.

... APPLICANT

(By Advocate: **Mr. Rahul Pandey**)

VERSUS

1. Ministry of Ayush, Government of India,
Through Secretary,
Ayush Bhawan, B Block, GPO Complex,
INA, New Delhi-110023.
2. Morarji Desai National Institute of Yoga,
Through Director,
68, Ashok Road, Opp. Gurudwara
Bangla Sahib, New Delhi-110001

... RESPONDENTS

(By Advocate: **Mrs. Harvinder Oberoi**)

ORDER

By Hon'ble Smt. P. Gopinath, Member (A):

MA 1878/2018

Applicant is a petitioner who has passed the Yoga certification examination QCI Level-I Yoga Instructor. Vide advertisement dated

09.08.2017, applications were invited to the post of Yoga Instructor wherein the eligibility qualification was QCI level II. The applicant's argument is that this is in contravention of the scheme under which the recruitment to the post is required to be made. Applicant though is otherwise qualified, does not possess QCI level-II qualification and hence has filed this OA. The interim relief sought by the applicant is for cancelling the advertisement for the post and make recruitment to the post after the qualification is adjudicated in this OA.

2. The respondents argue that advertisement already stands issued and the process of selection is ongoing. Hence, calling of the process at this stage would adversely affect the selection.

3. Heard the learned counsel for applicant and respondents. Whereas we allow the respondents to continue with the selection process, the result of the selection in respect of one post be kept in a sealed cover till the final outcome of the OA.

4. List on 12.07.2018.

5. **Dasti.**

(P.GOPINATH)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

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